قبضہ رہے - اس کی وجہ یہ ہے کہ مسلمان با قاعدہ وہاں زیارت کے لئے جاتے ہیں - نانکانہ صاحب پاکستان میں ہے - پنجہ صاحب پاکستان میں ہے - جس طرح سکھ بھائی وہاں جا کر زیارت کرتے ہیں اسی طرح وہاں مسلمان بھی زیارت کر سکیں اس کے لئے سرکار کو کوشش کرنی چاہئے - یہ بات میں آپ کی معرفت کہنا چاہتا تھا -]

अध्यक्ष महोदय : अब तो पेपर टेबल पर ले जा रहे हैं ।

SHRI S. M. BANERJEE (Kanpur): Sir, you can now ask Shri Chavan, the Home Minister, to lay on the Table a copy of yesterday's compromise at the Congress Party meeting for circulation to the Swatantra Party and the Jan Sangh.

12.49½

APPROPRIATION (RAILWAYS) NO. 4 BILL, 1969

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): I beg to move*:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1968, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1968, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The question is:

"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

DR. RAM SUBHAG SINGH: Sir, I move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

SHRI NATH PAI (Rajapur): Sir, you did not hear me; I did not say "Aye". I wanted to make a submission before it was passed and before we gave this sanction to the Appropriation Bill. Do I have your permission to proceed?

MR. SPEAKER: It is very unfortunate that I could not hear you. But before that I have already declared it as passed.

SHRI NATH PAI: I said, "No", because I wanted to make a submission before it was passed.

MR. SPEAKER: Even if it were there, it was a very weak "No".

---

*Moved with the recommendations of the Chief Justice of India discharging the functions of the President

SHRI HEM BARUA (Mangaldai): Shri Nath Pai does not want any special privilege. If you did not hear his "No", is he responsible?

SHRI J. M. BISWAS (Bankura): I would like to convey one word, through you, to the Railway Minister. We have passed the Bill but let him give a proper account of the money spent.

SHRI NATH PAI: That he does.

12.52 hrs.

APPROPRIATION (NO. 4) BILL 1969

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I move*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1969-70, be taken into consideration.'

SHRI S. M. BANERJEE (Kanpur): Sir, since there was no time to speak on the Demands yesterday, I would request that two or three minutes each may be allowed on this.

MR. SPEAKER: Motion moved:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1969-70, be taken into consideration."

Shri Ramavtar Shastri.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, आप जानते हैं कि बिहार में राष्ट्रपति शासन है और वहां की सारी व्यवस्था केन्द्रीय सरकार के हाथ में है। बिहार के दफ्तरों में 2,26,000 सरकारी कर्मचारी काम करते हैं। पिछले 5 अगस्त से लघु उद्योग में काम करने वाले कर्मचारी भूख हड़ताल कर र ह, क्योंकि उनमें से 500 कर्मचारियों को नौकरी से हटा दिया गया है, जिनमें से 100 से ज्यादा औरतें ह, जो सिलाई कढ़ाई का काम करती थीं। पहले 1300 कर्मचारियों की छंटनी की गई थी, लेकिन बाद में उनमें से 800 को कोई न कोई नौकरी दे दी गई, लेकिन 500 कर्मचारी अभी भी बेकार है। यह सवाल सम्बद्ध अधिकारियों, चीफ सेक्रेटरी और गवर्नर साहब के सामने भी पेश किया गया। उन स ने कहा कि उन लोगों को नौकरी पर रख लिया जाएगा, लेकिन ऐसा नहीं किया गया है।

मजबूर होकर उन लोगों को बहुत दिनों तक एसेम्बली के सामने धरना देना पड़ा और उसके बाद गवर्नर साहब की कोठी के सामने धरना देना पड़ा। जब इस पर भी उनकी सुनवाई नहीं हुई, तो अब वे लोग भूख हड़ताल कर रहे हैं। उनमें से जो भूख हड़ताल करते है, उनको जेल में डाल दिया जाता है जेल में भी 20 दिन से भूख हड़ताल चालू है। कल रात मुझे टेलीफोन पर बताया गया कि श्री जगदीश सिंह की हालत बहुत गम्भीर है। वहां के प्रशासन की जबाबदेही केन्द्रीय सरकार पर है। इस लिए जिन 500 कर्मचारियों को नौकरी से हटा कर उनकी रोटी छीनी गई है, केन्द्रीय सरकार उन को नौकरी पर बहाल करे। इसके अतिरिक्त वहां के 2,26,000 सरकारी कर्मचारियों की पंद्रह दिन की तनख्वाह पिछले साल हड़ताल करने के कारण काट ली गई थी उन्हें वह तनख्वाह दिलाई जानी चाहिए। वे लोग भी गवर्नर साहब की कोठी के सामने भूख हड़ताल कर रहे हैं।

यह सरकार समाजवाद और बैंकों के राष्ट्रीयकरण की बात करती है। मुझे विश्वास है कि सरकार के कानों तक

*Moved with the recommendation of the Chief Justice of India discharging the functions of the President.